

**Question No 3664 on the 11th August, 1986 regarding revamping of Durgapur, Barauni and Namrup Plants of Hindustan Fertilizer Corporation and state :**

(a) whether the task force appointed for suggesting remedial measures and to reduce the losses in these plants has submitted its final report;

(b) if so, the details thereof and if not the reasons for delay;

(c) the decision taken to further revamp the industry as a whole and/or decision taken on the offers made by 11 firms in this regard; and

(d) the repairs of the plants conducted so far and the details thereof ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) :** (a) No, Sir.

(b) The task force could not submit the Report as its Chairman fell sick and was advised complete rest for two months.

(c) There is no proposal before Government to revamp the industry as a whole. No decision regarding revamping of HFC Units or on the offers made by 11 firms has been taken.

(d) Normal repairs in the plants are generally carried out during annual turnarounds or whenever necessary. The expenditure incurred on repairs, in the units of HFC, during the last three years is as follows :

(Rs. in crores)

Year	Namrup I and II	Durgapur	Barauni	Total
1983-84	2.99	1.89	2.93	7.81
1984-85	3.46	5.02	4.17	12.65
1985-86	4.43	3.25	2.61	10.29

**Purchase of Fruits and Vegetables by Mother Dairy**

**4057. SHRI MANIK REDDY :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Mother Dairy, Delhi makes purchases of fruits and vegetables directly for retail sale like milk being purchased directly from farmers avoiding middlemen;

(b) if not, the reasons therefor ; and

(c) the value of fruits and vegetables purchased by the Mother Dairy during the last three years and net profit/loss therefrom, year-wise ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE. (SHRI**

**YOGENDRA MAKWANA) :** (a) Mother Dairy makes purchases of fruit and vegetables directly from farmers. Whenever it is not possible to do so purchases are made at the local market which is regulated by the Agricultural produce Market Committee.

(b) Absence of producers owned cooperative network as existed in milk, lack of adequate storage facilities, logistic problems in purchase of small quantities of many commodities are the main reasons for purchases made from the local market.

(c) Mother Dairy's fruit and vegetables retail outlets started functioning in January 1985, The approximate purchase value of fruit and vegetable during 1984-85 and 1985-86 is as under :

1984-85	1985-86
Rs. 18 lacs,	Rs. 193 lacs.

As many of the overheads are common for the Dairy and the fruit and vegetables Unit at this stage, it is not possible to indicate year-wise net profit/loss for fruit and vegetable operations.

[*Translation*]

**Allotment of Shops to Shopkeepers in South Moti Bagh, New Delhi**

4058. SHRI NARAYAN CHOUBEY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of shopkeepers in Shastri Market, South Moti Bagh, New Delhi who were allotted shops in resettlement colonies of Delhi during the emergency period but are still holding the possession of their shops in Shastri Market and not paying Tehbazari to the Corporation ;

(b) the number of shopkeepers who got the allottee shops cancelled by D.D.A. (slum) and are paying Tehbazari to the Corporation for their shops in Shastri Market ;

(c) the time by which those shopkeepers who got their shops cancelled by D.D.A. and are having proof to this effect are likely to be allotted shops ; and

(d) whether those shopkeepers who have shops in resettlement colonies are likely to be removed from Shastri Market and if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The information is being collected and will be laid on the Table of the Sābha.

[*English*]

**Constituents of C. A. P. A. R. T.**

4059. SHRI AZIZ QURESHI : Will the Minister of AGRICULTURE be pleased to state :

(a) the constituents of the Council for Advancement of people's Action and Rural Technology (CAPART) ;

(b) the relationship between CAPART and people's Action for Development (India) (PADI) ; and

(c) the names of institutions and leading individuals among the proposed nominations to the General Body of the CAPART who are under inquiry before the Kudal Commission ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE. (SHRI RAMANAND YADAV) : (a) The General Body of the Council for Advancement of people's Action and Rural Technology (CAPART) has not so far been constituted.

(b) with the setting up of CAPART, the PADI stands dissolved ; as CAPART has been created by merging together PADI and the Council for Advance of Rural Technology (CART).

In view of the answer to (a) above, the question does not arise.

**Operation of Vessels in E. E. Z.**

4060. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that foreign chartered fishing vessels are operating in the Exclusive Economic Zone of India ;

(b) if so, the details of vessels which have been seen operating in Exclusive Economic Zone of India during the last three years and the action taken against them ;

(c) whether any complaint has been lodged with the countries to which they belong ; and

(d) the steps taken in this regard ?